

Growth Rate in Ninth Plan

*38. SHRI ABHAYSINH S. BHONSLE :

SHRI MADAN PATIL :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have lowered growth rate target in Ninth Plan;

(b) If so, the extent thereof and the reasons therefor; and

(c) the Plan outlay and budgetary allocation earmarked for major sectors such as agriculture, education rural development, power etc. for the Ninth Plan giving the figures of allocation made for these sectors in previous Plan?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) The Draft Ninth Five Year Plan, 1997-2002, approved at internal meetings of the Planning Commission was released on March, 1, 1998 by the then Deputy Chairman, Planning Commission. Subsequently, the Government reviewed the Draft so as to suitably reflect the altered priorities, as enunciated in the National Agenda for Governance. Detailed action plans on the above guidelines were prepared and suitably incorporated into the existing Draft. The revised document based on a target growth rate of GDP of 6.5% per year as against 7% per year envisaged in the earlier draft has been approved by the National Development Council on 19th February, 1999. The Planning Commission recommended this lowering of the target rate growth of GDP over the five years of the Ninth Plan in order to take into account the actual realisation of 5.0 per cent growth during 1997-98. (i.e. the first year of the Ninth Plan) and expected realisation of 5.8 per cent growth during 1998-99 (i.e., the second year of the Plan). Implicit in this target is more than 7% of average growth during the remaining three years of the plan.

(c) Sectoral outlay and Budgetary allocation as per the Ninth and the Previous plan are given the enclosed statement.

Statement**Public Sector Outlay by Major Heads of Development in the Eighth and Ninth Plan**

	Elighth Plan (1991-92 pr)	Ninth Plan (1996-97 pr)
1	2	3
Agriculture & Allied\$	54992.50	93144
Rural Development	34425.36	73439
Special Programme	6750.16	3649
Energy	115561.09	215545
Industry & Minerals	46921.75	69972

	1	2	3
Transport		55925.57	121324
Communication		25109.98	47616
S & T & Environment		9041.69	25529
General Economic Services@	6360.00		26978
Social Services		79011.90	182005
Total		434100.00	859200

\$ Includes Irrigation and Flood Control

@ Includes General Services

[Translation]

Flood Control

*39. DR. SUSHIL INDORA :

DR. CHINTA MOHAN :

Will the PRIME MINISTER be pleased to state:

(a) the total cultivable land affected due to floods in the country during 1998;

(b) whether the Government propose to formulate a water policy to check the flood havoc in future;

(c) if so, the details thereof;

(d) if not, the reasons therefor; and

(e) the total funds earmarked for the Ninth Five Year Plan by the Union Government to each State to control the flood?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) Cultivated area of 7.519 million hectares was affected in the country during the floods of 1998.

(b), (c) and (d) Government of India had adopted a National Water Policy in 1987. A revised draft national water policy, formulated in 1998 has been considered and finalised by the National Water Board in Oct., 98.

The revised National Water Policy emphasises the need for a Master Plan for flood control and management for each flood prone basin. It suggests provision of adequate flood cushion in storage reservoirs wherever possible and formulation of suitable reservoir regulation policy to accommodate flood control in highly flood prone areas. The policy also lays stress on non-structural measures such as flood forecasting and warning, flood plain zoning and flood proofing. Watershed management through soil conservation, catchment area treatment, preservation of forests and construction of check dams to reduce the intensity of floods are the other suggestions embodied in the Policy.

(e) Agreed outlay for Ninth Plan, for each State and Union Territory in flood control sub-sector is given in the enclosed statement.

Statement**Statewise Agreed Outlay in Flood Control Sector for the Ninth Five Year Plan (1997-2002)**

Sl. No.	Name of State & U.Ts.	Flood Control (Rs. in crore)
1	2	3
1.	Andhra Pradesh	127.41
2.	Arunachal Pradesh	69.52
3.	Assam	120.24
4.	Bihar	400.00
5.	Goa	6.46
6.	Gujarat	10.00
7.	Haryana	60.41
8.	Himachal Pradesh	20.00
9.	Jammu & Kashmir	85.00
10.	Karnataka	50.00
11.	Kerala	88.00
12.	Madhya Pradesh	4.67
13.	Maharashtra	2.70
14.	Manipur	36.00
15.	Meghalaya	18.00
16.	Mizoram	0.00
17.	Nagaland	5.37
18.	Orissa	20.00
19.	Punjab	409.70
20.	Rajasthan	51.16
21.	Sikkim	30.00
22.	Tamil Nadu	0.00
23.	Tripura	28.00
24.	Uttar Pradesh	80.00
25.	West Bengal	328.44
Total States		2051.08
26.	A & N Islands	4.23
27.	Chandigarh	0.00
28.	D & N Havell	0.00

1	2	3
29.	Daman & Diu	2.19
30.	Delhi	120.00
31.	Lakshadweep	17.36
32.	Pondicherry	21.50
Total U.Ts.		165.28
Total States & U.Ts.		2216.36

[English]

Integrated Water Plan for Development of Water Resources

*40. SHRI NRIPEN GOSWAMI : Will the PRIME MINISTER be pleased to state :

(a) whether an integrated water plan for development of water resources for drinking irrigation, industrial, flood control and other uses has been prepared as suggested by the national Commission for Integrated Water Resources Development Plan;

(b) if so, whether modalities for transfer of surplus water to water-deficit basin by inter-linking of rivers has been implemented;

(c) the details thereof; and

(d) the details of the important on-going projects with their present status?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL) : (a) to (d) Ministry of Water Resources has set up a National Commission for Integrated Water Resources Development Plan on 13.9.96. The terms of reference of the National Commission interalia include to suggest modalities for transfer of surplus water to water deficit basin by inter-linking of rivers for achieving the objective of preparing an integrated water plan for development of water resources for Drinking, Irrigation, Industrial, Flood Control and other uses. The Commission has not submitted its report.

West Flowing Rivers

233. SHRI MULLAPALLY RAMACHANDRAN : Will the PRIME MINISTER be pleased to state :

(a) the number of rivers flowing into Arabian sea in the country, particularly in the State of Kerala;

(b) whether the Union Government have taken/propose to take some effective measures to harness and utilise the waters of these rivers; and

(c) if so, the details of such projects?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE